<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 336 OF 2018 & IA NO. 1624 OF 2018

Dated : 14th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Noida Power Company Limited Versus	: Appellant (s)
Uttar Pradesh Electricity Regulatory Commission & Ors.	Respondent (s)
Counsel for the Appellant(s) :	Mr. M.G. Ramachandran Mr. Vishal Gupta Mr. Abhishek Raj
Counsel for the Respondent (s) :	Mr. C.K. Rai Mr. Sachin Dubey for R-1 Mr. Raghvendra Singh, Sr. Adv.
	Mr. Sunil Kumar Rai Mr. Md. Altaf Mansoor for R-2
	Mr. Rahul Srivastava for R-3
	Mr. Neeraj Kumar Jain, Sr. Adv. Mr. Vivek Narayan Sharma Ms. Mohika Jain for R-4 & R-5

<u>ORDER</u>

Heard the learned counsel and learned senior counsel appearing for the parties.

List the matter on 21.12.2018.

(Ravindra Kumar Verma) Technical Member mk/bn (Justice N.K. Patil) Judicial Member